

ओर से समय पर और आवश्यकता के अनुसार रेल के डिब्बे न मिलने के बारे में कोई अभ्यावेदन मिले हैं, और यदि मिले हैं, तो सरकार न इस सम्बन्ध में पगुँ उठाये हैं, या उठाने जा रही है ?

The Minister of Railways and Transport (Shri L. B. Shastri): Yes. A number of representations on these lines were received. The Central Railway in consultation with the Orange Merchants and Growers and the Madhya Pradesh Government arranged to provide the maximum feasible transport for this traffic by making some horse boxes and other stock specially fit to carry this traffic by passenger trains. During this year's 'Mrig' season 3593 wagons were loaded with oranges from the areas mentioned as against an average of 2452 during the corresponding seasons for the last 6 years, the increase amounting to 46.4 per cent.

अनुसूचित जनजातियों के लिए अनुदान

*२०११. सरदार ए० एस० सहगल :
क्या गृह-कार्य मंत्री यह बतलाने की कृपा करेंगे :

(क) भारत सरकार द्वारा मध्य-प्रदेश सरकार को वहाँ की अनुसूचित जन जातियों के लिए दिये जाने वाले वार्षिक अनुदान ; तथा

(ख) क्या मध्य प्रदेश सरकार भारत सरकार को व्यय के वार्षिक या छमाही विवरण भेजती है ?

The Minister of Home Affairs and States (Dr. Katju): (a) There is no fixed annual grant. The amount is determined every year on the basis of the total budget provision and the needs and resources of different State Governments. The grant sanctioned last year to Madhya Pradesh was Rs. 12 lakhs, while it is proposed to allow a grant of Rs. 17 lakhs during the current year.

(b) State Governments have been asked to submit a statement of expenditure annually.

BHUSAVAL-NANDURBAR SHUTTLE SERVICE

*2012. **Shri Pataskar:** Will the Minister of Railways be pleased to state:

(a) whether there was a shuttle train service between Bhusaval and Nandurbar on the former B.B. & C.I. Railway prior to 1942;

(b) whether the same was discontinued owing to disturbances on that line in 1952;

(c) whether the same has not yet been restored although normal conditions have long since been restored; and

(d) whether the question of restoring this service is under consideration?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) to (d). A statement indicating the position in respect of the passenger carrying train services on the Bhusaval-Nandurbar Section is laid on the Table of the House. [See Appendix IX, annexure No. 39.]

DELHI-AHMEDABAD NATIONAL HIGHWAY

*2013. **Shri Balwant Sinha Mehta:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that Road leading from Delhi to Ahmedabad via Jaipur and Udaipur has been declared National Highway;

(b) what parts and how many miles on it have been completed and which parts and how many miles remain to be completed;

(c) when it is expected to be completed wholly;

(d) whether it is a fact that some tax is levied on Udaipur Kherwara section on travellers; and

(e) if so, how much one has to pay and on how many miles?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes, Sir.